

**CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench, New Delhi**

OA No.761/2018

New Delhi, this the 7th day of January, 2019

**Hon'ble Ms. Praveen Mahajan, Member (A)
Hon'ble Mr. S.N.Terdal, Member (J)**

Jitendra Singh Yadav
S/o Shri Balbir Singh Yadav
Subject Appointment
R/o House No.7343121
Prem Nagar
Rohtak, Haryana
Pin – 124 001. ... Applicant

(By Advocate: Shri Rahul Sinha for Shri Nitin Kumar Gupta)

VERSUS

1. Staff Selection Commission
Through its Chairman
Block No.12, CGO Complex
Lodhi Road, New Delhi -110 003.
2. Regional Director, NR
Staff Selection Commission
Block No.12, CGO Complex
Lodhi Road, New Delhi – 110 003. ... Respondents

(By Advocate: Shri Gyanendra Singh)

O R D E R (Oral)

When the case was taken up for hearing today, the learned counsel for the respondents Shri Gyanendra Singh informed the Bench that vide Order dated 29.08.2018, the SSC has already withdrawn their letter issued to the applicant Shri Jitender Singh

Yadav and he has been offered the post of Intelligence Officer vide their order dated 29.08.2018.

In view of the same, the relief claimed by the applicant has already been redressed. Therefore, OA has become infructuous and dismissed as such. However, the applicant is at liberty to approach the appropriate forum, if any grievance still remains.

(S.N.Terdal)
Member (J)

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(Praveen Mahajan)
Member (A)